



## Central Administrative Tribunal Principal Bench, New Delhi

**C.P. No. 162/2021 in  
O.A. No.3509/2019**

Today, this the 7<sup>th</sup> day of July, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Birender Lamba,  
Age – 25 years  
Sub: Appointment Group 'C'  
S/o RAMESH CHAND  
Roll No. – 2201469074  
VPO – Garhi Ruthal,  
Ateli Mandi  
Mahendergarh, Haryana – 123021

... Petitioner

(By Advocate: Mr. Sachin Chauhan)

### VERSUS

1. Sh. Dr. Ajay Kumar  
Secretary,  
Ministry of Defense,  
South Block,  
New Delhi.
2. Sh. Vishal Gagan  
Joint Secretary & CAO,  
Govt. of India,  
Ministry of Defense,  
Room No. – 170, E Block,  
Dara Sukoh Road, Near Sena Bhawan,  
New Delhi – 110011
3. Ms. Sujata Chaturvedi  
Chairman,  
Staff Selection Commission,  
Block No. – 12, CGO Complex,  
Lodhi Road, New Delhi – 110003

4. Sh. Sanjeev Kumar Jindal  
 Secretary,  
 Ministry of Home Affairs,  
 North Block, Central Secretariat,  
 New Delhi – 110001

5. Sh. S.K. Jain  
 Director,  
 Central Forensic Science Laboratory,  
 Directorate of Forensic Science Services,  
 Ministry of Home Affairs, Govt. of India,  
 Plot No. 2, Sector 36-A, Dakshin Marg,  
 Chandigarh – 160036

...Respondents

(By Advocate: Mr. K.M. Singh with Ms. Neetu Mishra)

### **ORDER (ORAL)**

#### **Justice L. Narasimha Reddy:**

Learned counsel for the petitioner submits that he has been instructed by his client to withdraw the contempt case.

2. Permission is accorded. The CP is dismissed as withdrawn.

**(Aradhana Johri)**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

/lg/jyoti/ankit/dd/

